## Central Administrative Tribunal Principal Bench, New Delhi.

## OA-1491/2004

New Delhi this the 28th day of February, 2005.

Hon'bie Sh. Shanker Raju, Member(J) Hon'ble Sh. S.K. Malhotra, Member(A)

Sh. P.P. Tankeja. EO/AAO, R/o Q.P.-70, Maurya Enclave, Pitampura, Delhi-88.

**Applicant** 

(Applicant in person)

## Versus

- 1. Employees Provident Fund Organisation through Central Provident Fund Commissioner, Bhavishya Nidhi Bhawan, 14, Bhikaji Place, New Delhi-66.
- 2. Employees Provident Fund Organisation Regional Office Delhi, through Assistant Provident Fund Commissioner (Administration) 8th-9th Floor, Mayur Bhawan, Cannaught Circus, New Delhi.-1.

Respondents

(through Sh. VSR Krishna, Advocate)

Order (Oral)

Hon'ble Sh. Shanker Raju, Member(J)

In view of respondents' own action of withdrawing the order of compulsory retirement, this OA is rendered infructuous and accordingly applicant requested to withdraw this OA. O.A. is dismissed as withdrawn.

(S.K. Malhotra)

All more

Member(A)

Member(J)

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